

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI**

**CP 633/2015
in
OA 3591/2013**

this the 7th day of January, 2016

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. Shekhar Agarwal, Member (A)**

A.C.Mathur,
Aged 46 years,
Executive Engineer (Civil),
S/o Shri H.C.Mathur,
R/o D-6/2 P&T Colony,
Mulund (West),
Mumbai – 400080. Petitioner

(By Advocate: Shri Arun Nischal for Shri Ashish Nischal)

VERSUS

Shri Rakesh Garg,
Secretary,
Department of Telecommunications,
Ministry of Communications and I.T.,
Sanchar Bhawan, 20, Ashoka Road
New Delhi – 110 001. Respondent/Contemnor.

(By Advocate: Shri Amit Chawla for Shri H.K.Gangwani)

ORDER (ORAL)

By Hon'ble Mr.V. Ajay Kumar, Member (J)

The learned counsel for the petitioner seeks leave of this Tribunal to withdraw the Contempt Petition. Accordingly, the Contempt Petition is closed. Notice issued to the respondents is discharged. No costs.

(Shekhar Agarwal)
Member (A)

(V. Ajay Kumar)
Member (J)

